

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1913
ANSWERED ON 04.08.2026

PROGRESS OF PMSGMBY IN WEST BENGAL

1913. SHRI BISWAJIT SINHA (RAHUL SINHA):

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether WBSEDCL and CESC consumers across West Bengal were denied benefits of Pradhan Mantri Surya Ghar: Muft Bijli Yojana (PMSGMBY) since its launch in February 2024 due to non-participation of the previous State Government and the estimated number of households deprived of central financial assistance during this period;
- (b) the number of households in West Bengal that have registered, received feasibility approval, completed installation and been disbursed central financial assistance since the new State Government's rollout; and
- (c) the steps taken to expedite WBSEDCL's portal integration and achieve the 2 lakh rooftop solar target, including the additional ₹5,000 subsidy proposed for SC/ST beneficiaries?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (c) The PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY), a demand driven scheme, was launched in February 2024 and till the formation of new Government in the state of West Bengal on 9.5.2026, i.e. in around 2¼ years, a total of 9,087 applications were received on the national portal of the scheme and 1362 rooftop solar (RTS) systems were reported installed, benefitting 1425 households and an amount of around Rs. 4.8 crore was released under the scheme.

After formation of the new government, a total of 35,220 applications were received on the national portal of the scheme and 1965 RTS systems have been reported installed, benefitting 2223 households and an amount of around Rs.5.14 has been released under the scheme as on 29.7.2026, i.e. in around 2½ months period.

The national portal has been integrated with WBSEDCL portal for fetching the consumer details based on the consumer number provided at the time of application on the national portal.

The state Government of West Bengal in the budget for 2026-27, has announced a target of 2 lakh RTS systems installation in the state under the PMSG: MBY and also announced for providing additional subsidy of Rs. 5000 for SC/ST families.

To accelerate the implementation of the scheme including in the state of West Bengal, the Ministry has taken the following measures:

- Online process from application to disbursal of subsidy directly into the bank account of the residential consumer through the National Portal.
- Availability of collateral-free loan from nationalized banks at a concessional interest rate of repo-rate plus 50 bps, i.e., 5.75% per annum for the present, with a tenure of 10 years.
- Simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW.
- Net metering agreement has been made part of application in the National Portal eliminating the need for separate agreement.
- Simplified process for registration of vendors to ensure sufficient and qualified vendors are available.
- Capacity building and training programmes being conducted for creating skilled manpower.
- Creating awareness about the scheme, through awareness and outreach program such as print advertising in leading newspapers, TV commercials campaigns, Radio campaigns across FM stations including regional channels, etc., in the country.
- Regular monitoring of the progress of the scheme at different levels including with states/DISCOMs.
- Conducting regional review meetings from time to time.
- Established grievance redressal mechanism for timely resolution of grievances. A Call Centre with telephone number 15555 is operational in 12 languages.

Further, MNRE and REC Ltd., as the National Programme Implementing Agency (NPIA), for PMSG: MBY, work in close coordination with all the DISCOMs, for effective implementation of the scheme.
